

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 194 of 2014 & IA No. 304 of 2014  
Appeal No. 195 of 2014 & IA No. 305 of 2014**

**Dated : 19<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Appeal No. 194 of 2014 &  
IA Nos. 304 of 2014**

**M/s Suraj Fabrics Industries Ltd. ... Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory Commission  
& Anr ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta  
Mr. Ajay Vaidya  
Ms. Kanaljit Kaur  
Counsel for the Respondent (s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri fro R-2

**Appeal No. 195 of 2014 &  
IA No. 305 of 2014**

**M/s Him Chemical Ltd. ... Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory Commission  
& Anr ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta  
Ms. Ishita Das Gupta  
Counsel for the Respondent (s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri for R-2

**ORDER**

It is submitted that the impugned Order in this Appeal is the subject matter of the other Appeal Nos. 188 of 2014 & Batch, which have already been admitted.

Therefore, Admit. Issue notice in the Appeal as well as in I.A. nos. 304 of 2014 & 305 of 2014 (Appl. for interim directions).

Post the matters on **28.08.2014** along with other Appeal Nos. 188 of 2014 & Batch.

**(Rakesh Nath)**  
**Technical Member**  
Ts/kt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**